

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 283
105(ND)2017

IN THE MATTER OF:

Mr. Gobinder Singh Chopra & Ors.

... **Applicant/Petitioner**

Vs.

M/s. Mr. Preminder Singh & Ors.

... **Respondent**

Under Section: 241-242

Order delivered on 26.03.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

Mr. Nikhil Parikshith for Petitioner

ORDER

Renotify this case on 10.05.2021



**(T.S. SINGH)
COURT OFFICER**